

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:283  
ANSWERED ON:09.07.2014  
SETTING UP OF NEW DEEMED TO BE UNIVERSITIES  
Roy Prof. Saugata

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of proposals received for setting up of new deemed-to-be universities in various parts of the country during the last three years, State-wise;
- (b) the number of proposals that have been given approval alongwith the number of proposals lying pending for approval during the above mentioned period,State-wise;
- (c) whether the University Grants Commission (UGC) has granted status of deemed- to-be-university to various institutions while the matter was subjudice; and
- (d) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): After the notification of the University Grants Commission (UGC) (Institutions Deemed to be Universities) Regulations, 2010 on 26.05.2010, the UGC has received 29 proposals for Deemed-to-be-University status under Section 3 of the UGC Act, 1956. The State-wise list of the proposals received during the last three years and the current year is as under: Andhra Pradesh-5, Delhi-1, Jammu & Kashmir-1, Karnataka-2, Kerala-1, Madhya Pradesh-2, Maharashtra-4, Orissa-2, Punjab-1, Tamil Nadu-5, Uttar Pradesh-4 and Uttarakhand-1.
- (b): After the notification of UGC (Institutions Deemed to be Universities) Regulations, 2010, only one institution of higher education was granted deemed to be university status i.e. the National Institute of Food Technology, Entrepreneurship & Management (NIFTEM), Distt. Sonapat, Haryana.
- (c): No, Madam. UGC does not have power to grant status of Deemed-to-be-University status.
- (d): Does not arise.